

Layers. HC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOMA COURTS, DELHI.

ORDER

The following Judicial Officers, posted at East District are hereby authorized under section 10 (3) of the Criminal Procedure Code 1943 to hear and dispose of bail/urgent applications pertaining to the Police Stations and Investigative Agencies of East District of Delhi, during Winter Vacation, 2022 w.e.f. 27-12-2022 to 31-12-2022.

S. No.	Name of the Officer	Period of Detention
1	Sh. Gajender Singh Nagar, Additional Sessions Judge (SC-RC)	26.12.2022 & 27.12.2022
2	Sh. Rakesh Kumar Rampuri, Additional Sessions Judge (PTSC) (RC) East District, Karkardoma Courts, Delhi.	28.12.2022 & 30.12.2022
3	Sh. Ravinder Singh, Additional Sessions Judge-01 (POCSO)	31.12.2022

The above mentioned Judicial Officers shall hold the courts in their respective court rooms during Winter Vacation and shall be assisted by their own staff. The aforesaid Judicial officer shall be entitled to avail compensatory leave in the year 2023, in lieu of the duty actually performed during Winter Vacation, 2022.

The office of the court will remain open daily from 10.00AM to 5.00PM except on Sunday and other holiday, if any.

Ramesh Kumar D
Principal District & Sessions Judge: East District
Karkardoma Courts, Delhi

10.731-10258

Fr. D.S.J (East)/KRD/DELHI

Dated 23/12/2022

Copies forwarded for information and necessary action to :

- The Registrar General, Honble High Court, New Delhi.
- The Principal District & Sessions Judge (HQ), Tis Hazri Courts, Delhi.
- The Principal District & Sessions Judges, New Delhi/ North-West/ South/ North East/Shahdara/ North/ West/ South West/South East, Districts.
- The DDO/AD/AAD/Account Branch, East District, Karkardoma Courts, Delhi.
- The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
- The Incharge Prosecution cell, Karkardoma Courts, Delhi.
- The Secretary Bar Association, Karkardoma Courts, Delhi.
- The Officer Incharge, Judicial Branch, East District, Karkardoma Court, Delhi.
- The OBE or Incharge, Administration, Computer Branch, General, Vigilance, Pool Car, East District, Karkardoma Courts, Delhi.
- All the Judicial Officers Concerned.
- The CMM/SCJ-RC, East District, Karkardoma Courts, Delhi.
- The Administrative Civil Judge, East District, Karkardoma Courts, Delhi.
- The Administrative Officer (Jud.)/Incharge Filing Section, Computer, Administration, General, Accounts, Vigilance and Care Taking Branch, East District, Karkardoma Courts, Delhi.
- The PRD/APRO, Karkardoma Courts, Delhi.
- The Reader to the undersigned.
- The Incharge, Lock-up, Karkardoma Courts, Delhi.
- The Welfare Committee, Karkardoma Courts, Delhi.
- For uploading on LAYERS.
- For uploading on centralized website through LAYERS.
- Notice Board, East District, Karkardoma Courts, Delhi.

Ramesh Kumar D
Principal District & Sessions Judge: East District
Karkardoma Courts, Delhi

Website - 215921
